

**Roll Nos. of candidates shortlisted for the interview for the posts of
Research Officer in Gr. B for DSIM - Panel Year 2009**

All these shortlisted candidates are being advised separately to submit documents [(i) **General/OBC/SC/ST Category** - 5 copies each of Attestation Form and Bio-data (ii) OBC- In addition to (i) above, OBC Declaration in original and a copy of latest OBC certificate as per the prescribed format (iii) SC/ST - In addition to (i) above, latest SC-ST Caste certificate as per the prescribed format] before **August 6, 2010** to the General Manager, Reserve Bank of India Services Board, Reserve Bank of India Building, 3rd floor, Opp. Mumbai Central Railway Station, Byculla, Mumbai 400008 by Courier/Speed Post. They may use the proformae attached for submitting documents.

Interviews will be held (i) **Mumbai** -at 9.00 am on August 18, 2010 (for candidates pertaining to centres Mumbai, Ahmedabad, Pune and Nagpur) at Reserve Bank of India Services Board's Office at Reserve Bank of India Building, 3rd floor, Opp. Mumbai Central Railway Station, Byculla, Mumbai 400008; (ii) **Chennai** - 9.00 am on August 27, 2010 (for candidates pertaining to centres Chennai, Bangalore, Kochi and Thiruvananthapuram) at RBI, Fort Glacis, 16 Rajaji Salai, Chennai 600001; **Kolkata** - at 9.00 am on September 02, 2010 (for candidates pertaining to centre Kolkata) at RBI, 15, Netaji Subhas Road, Kolkata 700001; **New Delhi** – at 9.00 am on September 08, 2010 (for candidates pertaining to centres New Delhi, Lucknow, Jaipur and Jammu) at RBI, 6 Sansad Marg, New Delhi 110001. All these candidates are being advised individually also".

Result List

AHMEDABAD

1101 - 200017

BANGALORE

1207 - 200003 200006

CHENNAI

1701 - 200017

JAIPUR

2001 - 200009

2005 - 200006

2007 - 200003

JAMMU

2101 - 200006

KOCHI

2301 - 200046

2305 - 200034

KOLKATA

1501 - 200042

1505 - 200040

1507 - 200033 200034 200035

LUCKNOW

2401 - 200019

2405 - 200016

2407 - 200005 200006

MUMBAI

2501 - 200031

2505 - 200022

NAGPUR

2601 - 200003 200004

NEW DELHI

2701 - 200042 200047

2705 - 200034

2707 - 200005 200007 200011

PUNE

3005 - 200015

3007 - 200003 200010

AM/Manager

AGM

General Manager

Result List

THIRUVANANTHAPURAM
3105 - 200016
3107 - 200001 200003

RESERVE BANK OF INDIA
CENTRAL OFFICE

DEPARTMENT OF ADMINISTRATION
AND PERSONNEL MANAGEMENT
MUMBAI -400001.

Affix signed passport size
(5cm. x 7cm. approx)
photograph

Tel. / Mob. No. : _____

ATTESTATION FORM

Warning

- 1. The furnishing of false information or supression of any factual Information in the Attestation Form would be a disqualification and is likely to render the candidate unfit for employment in the Bank.
- 2. If detained, convicted, debarred, etc. subsequent to the completion and submission of this form, the details should be communicated immediately to the Bank or the authority to whom the attestation form has been sent earlier, as the case may be, failing which it will be deemed to be a suppression of factual information.
- 3. If the fact that false information has been furnished or that there has been suppression of any factual Information in the attestation form, comes to notice at any time during the service of a person, his/her services would be liable to be terminated without any notice or compensation In lieu thereof.

1. Name in full (in block capitals) with aliases, if any. (Please indicate if you have added or dropped at any stage any part of your name or surname)	Surname	Name
2. Present address in full (i.e. Village, Thana and District or House Number, Lane/Street/Road and Town)		
	PIN	<div></div> <div></div> <div></div> <div></div> <div></div> <div></div>
3. (a) Home address in full (i.e. Village, Thana and District or House Number Lane/Street/Road andTown and name of District Headquarters). (b) If originally a resident of Pakistan the address in that country and the date of migration to Indian Union.	(a)	
	PIN	<div></div> <div></div> <div></div> <div></div> <div></div> <div></div>
	(b)	
	PIN	<div></div> <div></div> <div></div> <div></div> <div></div> <div></div>

4. Particulars of places (with periods of residence) where you have resided for more than one year at a time during the preceding five years. In case of stay abroad (including Pakistan), particulars of all places where you have resided for more than one year after attaining the age of 21 years, should be given.

From		To		Residential addresses in full (i.e. Village, Thana & District or House No., Lane/Street Road & Town)	Name of the District Headquarters of the place mentioned in the preceding column
Mth	Yr.	Mth	Yr.		

- (b) If the previous employment was under the Government of India/a state Government/an Undertaking owned or controlled by the Govt. of India or a State Government/an Autonomous Body/a University/a local Body:

If you had left service on giving a month's notice under rule 5 of the Central Civil Services (Temporary Service) Rules, 1949, or any similar corresponding rules, were any disciplinary proceedings framed against you, or had you been called upon to explain your conduct in any matter at the time you gave notice of termination of service, or at a subsequent date, before your services actually terminated?

12. (a) Have you ever been arrested, prosecuted, kept under detention or bound down/fined, convicted by a court of law for any offence, or debarred/disqualified by any Public Service Commission or any institution from appearing at its examination/selection or debarred from any examination, rusticated by any University or any other educational authority/institution?
- (b) Is any case pending against you in any court of law, University or any other educational authority/institution at the time of filling up this attestation form?

(If the answer to (a) or (b) is 'Yes' full particulars of the case, arrest, detention, fine, conviction, sentence, etc. and the nature of the case pending in the Court/University/Educational authority etc. at the time of filling up this form should be given)

(Note : Please also see the 'Warning' at the top of this attestation form)

13. References
- Names and addresses of: (1)
- (a) two responsible persons of your locality (OR)
- (b) two persons to whom you are known

PIN

--	--	--	--	--	--

The references should be other than relatives and should be known to you for more than three years (2)

PIN

--	--	--	--	--	--

I certify that the foregoing information is correct and complete to the best of my knowledge and belief. I am not aware of any circumstances which might impair my fitness for employment under Government/Bank.

Date

Signature of candidate

Place:

(NOTE : PLEASE DO NOT LEAVE ANY COLUMN AND SUBCOLUMN BLANK/UNFILLED. YOU MUST WRITE EITHER 'YES' OR 'NO'. DO NOT WRITE NOT APPLICABLE)

IDENTITY CERTIFICATE

Certificate to be signed by any one of the following

- (i) Gazetted Officers of Central or State Government;
- (ii) Members of Parliament or State Legislature belonging to the Constituency where the candidate or his/her parent / guardian is ordinarily resident;
- (iii) Sub-Divisional Magistrates/Officers;
- (iv) Tehsildars or Naib/Deputy Tehsildars authorised to exercise magisterial powers;
- (v) Principals and Head Masters of the recognised School/College/Institution where the candidate studied last;
- (vi) Block Development Officers;
- (vii) Post-Masters; and
- (viii) Panchayat Inspectors.

Certified that I have known Shri/Shrimati/Kumari _____
son/daughter of Shri _____ for the last _____ years _____
months and that to the best of my knowledge and belief the particulars furnished by him/her are correct.

Signature _____

Designation or Status _____

& address _____

Place : _____

(Rubber stamp of office)

Date : _____

TO BE FILLED BY THE OFFICE

Name, designation and address
of the appointing authority.

Reserve Bank of India

Post for which the candidate Is being
considered.:

RESERVE BANK OF INDIA SERVICES BOARD
BYCULLA
MUMBAI - 400 008.

Affix a
signed latest
passport size
photograph

BIO - DATA FORM

POST APPLIED FOR _____ MEDIUM OF INTERVIEW : _____ ROLL NO. _____

1. Name in full Shri/Smt/Kum. _____
(As recorded in Matriculation or equivalent certificate; in case of change in name, please produce necessary documentary evidence)

2. Present Postal address : _____ Nearest Railway Station : _____

3. Father's/Husband's name and Occupation : _____

4. Category :
(Tick (✓) the appropriate box) in case of
a) SC/ST, indicate Caste / Sub-caste / Tribe SC ☐ ST ☐ OBC ☐ GENERAL ☐
b) Physically Handicapped Candidate Orthopaedically handicapped ☐ Hearing impaired ☐ Visually handicapped ☐

4A. Whether you belong to minority community? : Yes / No.
If so please indicate which community : Buddhist/Christian/Muslim/Sikh/Zoroastrain

5. Nationality : _____

6. Ex-serviceman : Yes / No Migrant : Yes / No Staff : Yes / No

7. Date of Birth in Christian Era : _____

8. Academic/Technical/Professional qualifications
(Matriculation / S.S.C. Examination onwards)

Examina- tions Passed	College / School	Year of Pass- ing	Examining Body (Board / University etc.)	Main Subject	No. of attempts made	Exact % of marks with fractions	Class Grade* and Rank
1.							
2.							
3.							
4.							
5.							
6.							

* In case of Grade exact numerical equivalent to be supported by a certificate from appropriate authority.

9. (a) Particulars of very high academic or professional qualifications/experience of value to the Bank.

(b) *Gross Salary per month drawn from previous / existing employer (As shown in column 13)

(c) Whether on the basis of (a) & (b) the candidate would desire to have advance increment/s in the pay scale offered, if selected. If so, how many and the justification for the request.

10. Particulars of Prizes / Medals / Scholarships obtained

11. Proficiency in sports / extra curricular activities
(Indicate credits & distinctions obtained, if any)

12. Knowledge of Languages other than English (Indicate by a tick (✓) mark)

Language	Can speak	Can read	Can write	Eaxmination passed, If any

13. Particulars of present and previous employment

Name & Address of employer	Period		Designation and nature of duties	Gross Salary drawn p.m.	Reason for leaving
	From	To			

14. Previous attempts for recruitments for posts advertised by Reserve Bank of India Services Board
(a) Name of the Post
(b) Date of Examination
(c) Whether called for interview and the final result.

15. Have you ever been debarred or disqualified by any Public Service Commission / any other Recruitment Board including **R.B.I. Services Board** for any of their Examinations/Selections? If answer to above is “Yes” give details Yes / No

16. (a) Are you free from debt? Yes / No
(b) If you are under liability to repay money advanced by any institution or party for your education or for any other purpose, state the particulars.
If answer to (a) is “No” answer question (b) clearly

17. Additional particulars which the candidate may like to furnish

18. Particulars of copies of certificates enclosed :

1.	4.
2.	5.
3.	6.

I certify that the particulars furnished above are true, correct and complete to the best of my knowledge and belief.
I also certify that I fulfill the eligibility criteria laid down for the post in the relative advertisement in all respects. I am not aware of any circumstances which might impair my fitness for employment in the Bank.

Place :

Date :

Signature of Candidate

घोषणा / DECLARATION

"मैं _____ पुत्र/पुत्री श्री _____
निवासी ग्राम/कस्बा/शहर _____ जिला _____ राज्य _____ एतद्वारा
यह घोषित करता/करती हूँ कि मैं _____ समुदाय का/की हूँ जो कि कार्मिक और
प्रशिक्षण विभाग के दिनांक 08-09-1993 के कार्यालय - ज्ञापन सं. 36012/22/93-स्था. (एस.सी.टी.) में निहित
आदेश के अनुसार सेवाओं में आरक्षण के प्रयोजन से भारत-सरकार द्वारा एक पिछड़े वर्ग के रूप में मान्य है। मैं
यह भी घोषित करता/करती हूँ कि मैं दिनांक 08-09-1993 के उपर्युक्त संदर्भित कार्यालय - ज्ञापन की अनुसूची के
कॉलम-3 में उल्लिखित व्यक्तियों/वर्गों (सम्पन्न वर्ग) से संबंधित नहीं हूँ।"

I, _____ son/daughter of Shri _____
resident of Village/Town/City _____ District _____ State _____
hereby declare that I belong to the _____ community which is recognised as a
backward class by the Government of India for the purpose of reservation in services as per
orders contained in Department of Personnel and Training Office Memorandum No. 36012/22/
93-Estt. (SCT) dated September 08, 1993. It is also declared that I do not belong to persons/
sections (Creamy Layer) mentioned in column 3 of the Schedule to the above referred Office
Memorandum dated September 08, 1993.

हस्ताक्षर/Signature

नाम/Name :

पता/Address :

Form of Certificate to be produced by Other Backward Classes

This is to certify that Shri / Smt. / Kum. _____
Son / Daughter of _____ of Village _____
District / Division _____ in the _____
state _____ belongs to the _____ community
which is recognised as a backward class under the Government of India,
Ministry of Welfare Resolution No. 12011 / ⁶⁸88-93/BCC (C), dated 10th Sept. 1993
published in the Gazette of India Extra-ordinary Part I Section I dated 13th Sept. 1993.
Shri./Smt./Kum. _____ and/ or his family
ordinarily reside(s) in the _____ Dist./Divn. of the State. This is also to
certify that he/she does not belong to the persons/sections (creamy Layer)
mentioned in column 3 of the Scheduled to the Government of India, Department of
Personnel & Training O. M. No. 36012/22/93-Estt. (SCT), dated 8.9.1993.

Dated :

District Magistrate
Deputy Commissioner etc.♦

Seal

-
- ♦ (a) District Magistrate/Additional District Magistrate / Collector / Deputy Commissioner /
Additional Deputy Commissioner/Deputy Collector/1st Class Stipendary Magistrate /
Sub-Divisional Magistrate/ Taluka Magistrate/Executive Magistrate/Extra Assistant
Commissioner (not below the rank of 1st Class Stipendary Magistrate).
- (b) Chief Presidency Magistrate/Additional Chief Presidency Magistrate/
Presidency Magistrate
- (c) Revenue Officer not below the rank of Tehsildar ; and
- (d) Sub-Divisional Officer of the area where the candidate and/or his family
normally resides.

- Note :** i) The term 'Ordinarily' used here will have the same meaning as in Section 20 of the
Representation of the people Act, 1950.
- ii) Where the certificates are issued by Gazetted Officers of the Union
Government or State Government they should be in the same form but
Countersigned by the District Magistrate of Deputy Commissioner
(Certificates issued by Gazetted Officers and attested by District Magistrate/
Deputy Commissioner are not sufficient).

FORM OF SC / ST CASTE CERTIFICATE

Form of Certificate to be produced by a candidate belonging to Scheduled Caste or Scheduled Tribe in support of his/her claim

This is to certify that Shri / Shrimati / Kumari+ _____
_____ Son / Daughter+ of _____
of Village / Town+ _____ in District / Division+ _____
_____ of the State/Union Territory+ _____
_____ belongs to the _____ Caste / Tribe+ which
is recognised as a Scheduled Caste / Scheduled Tribe+
under :

- The Constitution (Scheduled Castes) Order, 1950.
- The Constitution (Scheduled Tribes) Order, 1950.
- The Constitution (Scheduled Castes) (Union Territories) Order, 1951.
- The Constitution (Scheduled Tribes) (Union Territories) Order, 1951.
- (As amended by the Scheduled Castes and Scheduled Tribes Lists (Modification) Order, 1956, the Bombay Reorganisation Act, 1960, the Punjab Reorganisation Act, 1966, the State of Himachal Pradesh Act, 1970, the North Eastern Areas (Reorganisation) Act, 1971 and the Scheduled Castes and Scheduled Tribes Orders (Amendment) Act, 1976.)
- The Constitution (Jammu & Kashmir) Scheduled Castes Order, 1956.
- The Constitution (Andaman & Nicobar Islands) Scheduled Castes Order, 1959 as amended by Scheduled Castes and Scheduled Tribes Order (Amendment) Act, 1976.
- The Constitution (Dadra & Nagar Haveli) Scheduled Castes Order, 1962.
- The Constitution (Dadra & Nagar Haveli) Scheduled Tribes Order, 1962.
- The Constitution (Pondicherry) Scheduled Castes Order, 1964.
- The Constitution (Scheduled Tribes) (Uttar Pradesh) Order, 1967.
- The Constitution (Goa, Daman & Diu) Scheduled Castes Order, 1968.
- The Constitution (Goa, Daman & Diu) Scheduled Tribes Order, 1968.
- The Constitution (Nagaland) Scheduled Tribes Order, 1970.
- The Constitution (Sikkim) Scheduled Castes Order, 1978.
- The Constitution (Sikkim) Scheduled Tribes Order, 1978.

% 2. Applicable in the case of Scheduled Castes / Scheduled Tribes persons who have migrated from one State / Union Territory Administration.

This certificate is issued on the basis of the Scheduled Caste / Scheduled Tribe Certificate issued to Shri / Shrimati+ _____
 Father/Mother of Shri/Shrimati/Kumari+ _____
 of Village / Town+ _____ in District/Division+ _____ of State/Union Territory+ _____ who belong to the _____
 Caste/Tribe+ which is recognised as a Scheduled Caste/Scheduled Tribe+ in the State/Union Territory+ _____ issued by the _____
 (name of prescribed authority) vide their No. _____ dated _____

% 3. Shri/Shrimati/Kumari+ _____ and/or+
 his / her+ family ordinarily reside(s) in village / town+ _____
 of _____ District/Division+ of the State/Union Territory+ of _____
 Place _____ State _____ Signature _____
 Union Territory
 Date _____ ++ Designation _____
 (with Seal of Office)

+ Please delete the words which are not applicable.

• Please quote specific presidential Order.

% Delete the paragraph which is not applicable.

Note : The term "Ordinarily reside(s)" used here will have the same meaning as in section 20 of the Representation of the peoples Act, 1950.

++ List of authorities empowered to issue Scheduled Caste/Scheduled Tribe Certificates :

1. District Magistrate / Additional District Magistrate Collector / Deputy Commissioner / Additional Deputy Commissioner / Deputy Collector / 1st Class Stipendary Magistrate / City Magistrate / + Sub-Divisional Magistrate / Taluka Magistrate / Executive Magistrate / Extra Assistant Commissioner.
 + (not below the rank of 1st class Stipendary Magistrate.)
2. Chief Presidency Magistrate / Additional Chief Presidency Magistrate/Presidency Magistrate.
3. Revenue Officers not below the rank of Tahesildar.
4. Sub-Divisional Officer of the area where the candidate and/or his family normally resides.
5. Administrator / Secretary to Administrator / Development Officer (Lakshadweep Islands).